# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 878 TO BE ANSWERED ON 12.12.2022

### LABOURERS ENGAGED IN ORGANISED/UNORGANISED SECTOR

## †878. SHRI SADASHIV KISAN LOKHANDE: SHRI SUDARSHAN BHAGAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number and ratio of labourers engaged in the organized and unorganised sector excluding those engaged in the agricultural sector and the contribution of both these sectors in the Gross Domestic Product (GDP) of India;
- (b)whether there has been a change in the ratio of workers engaged in these sectors during last decade and if so, the details thereof;
- (c)the details of minimum wages, various welfare schemes and social security cover including health benefits which have been provided for the redressal of complaints related to the employer and security for workers in the unorganized sector;
- (d)whether the Government has any plan to further improve the provisions in the Social Security Act; and
- (e)whether the Government is working on a large scale for the welfare of unorganized labour and if so, the details thereof and if not, the reasons therefor?

#### ANSWER

### MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): Based on the PLFS reports, Economic Survey estimated the employment on usual status in organized and unorganized sector. The details of estimated employment on usual status in organized and unorganized sector for the year 2017-18, 2018-19 and 2019-20 is Annexed. Further, as per the Periodic Labour Force Survey 2020-21, the percentage of workers in usual status (ps+ss) engaged in informal non-agricultural sector in India is 71.4%.

(c) to (e): Under the provisions of the Minimum Wages Act, 1948, both the Central Government and the State Governments are appropriate Governments to fix, review and revise the minimum wages of the employees employed in the scheduled employments including agriculture under their respective jurisdictions.

Further, the Government is also mandated to provide Social Security to unorganised sector workers by formulating suitable welfare schemes on matters relating to (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. The Life and Disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). The health cover is provided through Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Old age protection is ensured to the worker of unorganized sector through Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) scheme by providing monthly pension of Rs. 3000/-. The Government has also launched e-Shram portal in 2021 with an objective to create National Database of unorganised workers and to facilitate delivery of Social Security Schemes/Welfare Schemes to the unorganised workers.

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Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 878 for 12.12.2022 raised by Shri Sadashiv Kisan Lokhande & Shri Sudarshan Bhagat regarding 'Labourers engaged in Organised/Unorganised Sector.

Years	Organized Sector		Unorganized Sector		Total No.
	in crores	%share	In crores	%share	(in crores)
2017-18	9.1	19.2	38.1	80.8	47.2
2018-19	9.5	19.4	39.3	80.6	48.8
2019-20	9.6	17.8	44.0	82.2	53.6

Source: Economic Survey 2021-22.

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